

ITEM NO.109

REGISTRAR COURT. 1

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1882/2024

NAVNATH BABURAO JADHAV

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ANR.

Respondent(s)

(IA No.23721/2024-CONDONATION OF DELAY IN FILING and IA  
No.23720/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

Date : 15-07-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kaustubh Dube, Adv.  
Mr. Uday B. Dube, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete on respondent no.1, but none has entered appearance.

Service report from concerned police station is awaited in respect of respondent no.2. Let fresh reminder be issued.

In the meantime, it has been prayed that service on respondent no.2 be permitted through dasti mode. Same is allowed. Let affidavit of dasti service be filed within a period of two weeks.

List again on 31.07.2024.

SUJATA SINGH  
Registrar

pm